

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 25th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. for Meerut Nagar Nigam Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7 Mr. Mehul Sharma, Adv. for R-8
2.	Original Application No. 350/2018 (M.A. No. 830/2018)	Madicharla Satyanarayana & Anr. Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. Vinayak Gupta, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 3 & 5 Mr. Guntur Prabhakar, Adv. for State of AP Mr. Atul Jha, Adv. for State of Chattisgarh Mr. P. Venket Reddy, Adv. for R-7 Mr. Shashank Bajpai, Adv. for State of Odisha
3.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr. Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Advs. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. A. K. Prasad, Adv. for R-2 & 3 Mr. Tushar Mehta & Mr. Dhruv Pal, Advs. for R-4 & 7 Ms. Hemantika Wahni, Adv. for R-8
4.	Original Application No. 366/2018 (M.A. No. 1551/2018, M.A. No. 1552/2018, M.A. No. 1555/2018, M.A. No. 1556/2018 & M.A. No. 1780/2018)	Banni Pashu Uchherak Maldhari Sangthan Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Advs. for Applicant Mr. Kumar Abhishek, Adv. for R-1 Mr. Tushar Mehta, ASG with Mr. Parth Bhatt, Advs. for R-2 to 6 Mr. Anuj Berry, Adv. for Applicant in M.As.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in